

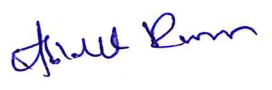


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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/2016
NAME OF THE PETITIONER(S) : K.R.Reshma Sawni
NAME OF THE RESPONDENT(S) : Varnam Printing Inks P Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	ABISHEK RAMAN	Counsel for Petitioner	
2)	Siddarth H	Counsel for 4 th Respondent	
3	B. Ulhas Velan	Counsel for R ₁ to R ₃	

ORDER

Shri Abishek Raman, counsel for petitioner present. Shri B Ulhas Velan, counsel for R1 to R3 and Shri H Siddarth, counsel for R4 present. Counsel for R1 to R3 submitted that petitioner is taking time to drag on the matter without submitting their arguments. He has made a proposal and intends to file the same in regard to handing over of the properties for disposal and clearing the liabilities of the creditors as well as the banks. He sought time for filing the same. Time enlarged at request. Put up on **07.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)